

## ORISSA HIGH COURT

### FILING REPORT AS ON :27/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/6473/2026	JIRU KENDRUKA VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	NARAYANPATNA /2 /2014 () //	AOR20220000044C202600005
2	D-BLAPL/6476/2026	DILIP KUMAR MOHANTY @ BITU VS STATE OF ODISHA(EXCISE)	PURNA CHANDRA DAS VS	/ /0 () //	
3	D-BLAPL/6478/2026	OMKAR KACHHI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //	
4	D-BLAPL/6479/2026	SADRE ALAM VS STATE OF ODISHA	SHYAM MANOHAR VS	MATHILI /257 /2024 () //	
5	D-BLAPL/6480/2026	JAMIR MIYA @ ZAMIR MIYA VS STATE OF ODISHA	SHYAM MANOHAR VS	MATHILI /257 /2024 () //	
6	D-BLAPL/6482/2026	SABIR VS STATE OF ODISHA	SUSHANTA KUMAR DAS VS	PATTAPUR (DIGAPAHANDI) /25 /2026 () //	
7	D-BLAPL/6484/2026	SANIA KERKETTA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	KOIDA /240 /2025 () //	
8	D-BLAPL/6485/2026	BIBHU @ BIBHUTI MALIK @ BIBHUTI BHUSAN MALIK VS STATE OF ODISHA	KRIJEET MISHRA VS	RAJNAGAR /250 /2023 () //	
9	D-BLAPL/6486/2026	LAXMIDHAR SUNA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BINIKA /227 /2025 () //	
10	D-BLAPL/6488/2026	BAHADUL @ BAHADUR CHHATRIA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BHEDEN /13 /2025 () //	
11	D-BLAPL/6493/2026	PRATAP NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	/ /0 () //	

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12	D-BLAPL/6498/2026	AJIT KUMAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARPALLI /362 /2025 () //	AOD20240000012C202600056
13	D-BLAPL/6499/2026	MANAS MALIK VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	NISCHINTAKOILI /178 /2025 () //	
14	D-BLAPL/6501/2026	SABIR ALLI VS STATE OF ODISHA	SARFARAZ AHMED VS	GOBINDAPUR /89 /2025 () //	
15	D-BLAPL/6505/2026	ARATI PRADHAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PURUNAKOTE /31 /2026 () //	
16	D-BLAPL/6517/2026	LAXMAN MADKAMI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /681 /2025 () //	
17	D-BLAPL/6521/2026	LALIT MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /87 /2025 () //	
18	D-BLAPL/6522/2026	DASA @ DASARATHI DHIBAR VS STATE OF ODISHA	KARUNAKAR GAYA VS	GHASIPURA /171 /2024 () //	
19	D-BLAPL/6523/2026	KANI @ SAYANTI JENMANI VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /140 /2026 () //	
20	D-BLAPL/6528/2026	MINA @ JEMAMANI SING VS STATE OF ODISHA	SK. ZAFARULLA VS	SAHADEV KHUNTA /505 /2025 () //	
21	D-BLAPL/6530/2026	GAJENDRA PATRA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	/ /0 () //	
22	D-BLAPL/6531/2026	BHIMSEN NAIK @ BHIMASEN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /182 /2023 () //	
23	D-BLAPL/6532/2026	DEBASIS PATTNAIK	BISWA KUMAR MISHRA	GOSANINUAGAM /24 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/6533/2026	DEBASIS PATNAIK	BISWA KUMAR MISHRA	CHATRAPUR /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/6536/2026	RASEL SK	SOUMYA RANJAN PAIKRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/6540/2026	MD. SADDAM HUSAIN	BISHNU MOHAN MOHAPATRA	BHADRAK TOWN /587 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/6541/2026	PARAKSHITA KISHAN	RUDRA NARAYAN PARIJA	SUNDARGARH SADAR /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/6545/2026	SD. GULAB	PABITRA KUMAR NAYAK	BISRA /33 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/6546/2026	BHAGYABATI BHUE @ BAG	ANIRUDHA DAS	PATNAGARH /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/6548/2026	PANKAJ SUREN	BIJAYA KUMAR RAGADA	BELPAHAR /89 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/6550/2026	NIROD MAHANAND	BIJAYA KUMAR RAGADA	SASON /171 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/6552/2026	DHANA HANTAL	BIJAYA KUMAR RAGADA	PADWA /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/6556/2026	MANU PRADHAN	Lambodar Achari	/ /	AOR20220001311C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/6558/2026	MUKA KABASI	PRASANTA KUMAR NANDA	MALKANGIRI /173 /2025	
		VS	VS	()	

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35	D-BLAPL/6559/2026	STATE OF ODISHA SATYAJIT MISTRY VS	PRASANTA KUMAR NANDA VS	// M.V.79 /20 /2026 ()	
36	D-BLAPL/6561/2026	STATE OF ODISHA RAMESH ANJANA VS	Amrita Mishra VS	// // ()	AOD20240000186C202600013
37	D-BLAPL/6563/2026	STATE OF ODISHA KANAH NAYAK VS	JAYADEBA BEHERA VS	// // ()	AOD20240000366C202600032
38	D-BLAPL/6564/2026	STATE OF ODISHA ANJANI PARDHI VS	SURYAKANTA DWIBEDI VS	// SARANGADA /109 /2024 ()	
39	D-BLAPL/6566/2026	STATE OF ODISHA LALIT BHUJABAL VS	ADITI HOTA VS	// SPL.TASK FORCE /15 /2025 ()	
40	D-BLAPL/6568/2026	STATE OF ODISHA BIRENDRA KUMAR @ DANDAPANI KANHAR VS	SURYAKANTA DWIBEDI VS	// KHAJURIPADA /95 /2025 ()	
41	D-BLAPL/6569/2026	STATE OF ODISHA PADMALOCHAN KANHAR @ PADMOLOCHAN KANHAR VS	SURYAKANTA DWIBEDI VS	// KHAJURIPADA /95 /2025 ()	
42	D-BLAPL/6573/2026	STATE OF ODISHA BIKRAM KESARI SAHOO VS	ABHINANDAN PRADHAN VS	// EOW,BHUBANESWAR /2 /2026 ()	
43	D-BLAPL/6574/2026	STATE OF ODISHA ASESH PARICHHA VS	RAVI SHANKAR SAMAL VS	// //0 ()	
44	D-BLAPL/6575/2026	STATE OF ODISHA RANJIT KUMAR PADHY @ MILI VS	DEVASHIS PANDA VS	// GUNUPUR /78 /2023 ()	
45	D-BLAPL/6581/2026	STATE OF ODISHA (OPID) AMRISH BIRA VS	BASANTA KUMAR DAS VS	// MOHANA /99 /2020 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/6591/2026	SAHIL MAHAJAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHUBANESWAR G.R.P.S. /105 /2025 () //	
47	D-BLAPL/6592/2026	JAYA GOLORY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CHITRAKONDA /172 /2025 () //	
48	D-BLAPL/6599/2026	RANGALAL PURTY VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	CHANDRASEKHARPUR /77 /2021 () //	
49	D-BLAPL/6607/2026	JHUMURI BEHERA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	K.NUAGAON /353 /2025 () //	
50	D-BLAPL/6608/2026	CHITRASEN SWAIN VS STATE OF ODISHA	Pradeep Kumar Das VS	// () //	AOR20220001207C202600014
51	D-BLAPL/6611/2026	LUNA NAYAK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHANDAGIRI P.S. /832 /2025 () //	
52	D-BLAPL/6618/2026	SAROJ KUMAR ROUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	//0 () //	
53	D-BLAPL/6619/2026	MRUTYUNJAY DAS VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /242 /2025 () //	
54	D-BLAPL/6625/2026	Sunil Das VS State Of Odisha	Suryakanta Palai VS	// () //	AOR20220004106C202600021
55	D-BLAPL/6626/2026	ASHIRBAD MOHANTY VS State Of Odisha	LALITENDU MISHRA VS	// () //	AOR20220001610C202600012
56	D-BLAPL/6630/2026	BALARAM BEHERA ALIAS BALIA BEHERA VS STATE OF ODISHA	Soubhagya Swain VS	// () //	AOR20220001296C202600031
57	D-BLAPL/6638/2026	TAPAN KUMAR NAYAK	ABHISHEK MOHANTY	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMAPL/9168/2026	KAMALAKANTA NAYAK	GAJENDRANATH ROUT	//	AOR20220004106C202600020
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-CMP/9037/2026	BAIDHAR SINGH	NARAYAN PRASAD PARIJA	//	
		VS	VS	0	
		RACHITA SINGH		//	
60	D-CMP/9078/2026	PRAMOD KUMAR PATRA	SIDDHANT SARANGI	//	AOD20250000975C202600020
		VS	VS	0	
		MARUTI ESTATE INDIA PVT LTD.		//	
61	D-CMP/9105/2026	MANTU BAIRAGI	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		PROMATHA BAIRAGI		//	
62	D-CMP/9116/2026	SHISIR KUMAR PRADHAN	PRAVAT RANJAN SUTAR	//	
		VS	VS	0	
		AMBIKA PRADHAN		//	
63	D-CMP/9151/2026	KRUSHNA CHANDRA BEHERA	DEBASIS MISHRA	//	
		VS	VS	0	
		DHIRUPAMA BEHERA		//	
64	D-CMP/9167/2026	DIPTIMAYEE SAHOO	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		BISWAMBARA SAMANTA		//	
65	D-CMP/9169/2026	KAMALAKANTA DAKHINRAY	SASANKA SEKHAR SATAPATHY	//	
		VS	VS	0	
		SACHIKANTA DAKHINRAY		//	
66	D-CMP/9187/2026	SRIYA THAKUR	PADMANAV CHOUDHURY	//	
		VS	VS	0	
		DEBENDRA KUMAR DASH		//	
67	D-CONTC/8948/2026	TOTA RAMA RAO	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, I.A.S		//	
68	D-CONTC/8949/2026	NATABAR NAYAK	ANIL KUMAR DAS	//	
		VS	VS	0	

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69	D-CONTC/8951/2026	SIDHESWAR BALIRAM BONDAR, IAS HARPRIYA MISHRA VS	ADV. VS	// // 0	
70	D-CONTC/8964/2026	SUBHA SARMA, I.A.S ROBIN CHANDRA SAHU VS	SATYAJEET SINGH VS	// // 0	
71	D-CONTC/8998/2026	AJAY KUMAR PATRA, D.E.O., GANJAM RAMAKANTA PATNAIK VS	ADV VS	// // 0	AOD20240000242C202600044
72	D-CONTC/8999/2026	ASHUTOSH KULKARNI, COLLECTOR CUM DISTRICT MAGISTRATE RAYAGADA M. SIBA PRASAD VS	ADV VS	// // 0	AOD20240000242C202600045
73	D-CONTC/9003/2026	ASHUTOSH KULKARNI, COLLECTOR CUM DISTRICT MAGISTRATE RAYAGADA RADHA MOHAN PRADHAN VS	ADV. VS	// // 0	
74	D-CONTC/9004/2026	V.KEERTHI VASAN, IAS KISHORE BAG VS	DEBAJYOTI CHATTERJEE VS	// // 0	
75	D-CONTC/9007/2026	BIRENDRA KORKORA, DIRECTOR OF SECONDARY EDUCATION, ODISHA MANOJ KUMAR SUNANI @ MANOJ SUNANI VS	ADV. VS	// // 0	
76	D-CONTC/9013/2026	TAHASILDAR,PANPOSH PRATAP KUMAR RATH VS	SAIBRATA RATH VS	// // 0	
77	D-CONTC/9021/2026	ARAVIND AGRAWAL, I.A.S SUJIT KUMAR NAYAK VS	ADV. VS	// // 0	
78	D-CONTC/9024/2026	BHANUMATI MAJHI, TAHASILDAR, KANIKA, RAJKANIKA ASEEMA SAHU VS	ADV. VS	// // 0	
79	D-CONTC/9042/2026	ARVIND AGRAWAL, I.A.S M/S. SURYO UDYOG LTD., BHUBANESWAR VS	ADV. VS	// // 0	
		SIDDHARTHA GOURAB PARIDA, ADDL. TAHASILDAR, BHUBANESWAR		//	

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80	D-CONTC/9047/2026	RAJ KISHORE SETHI VS DIBYAJIBAN SI, GENERAL MANAGER, MAHANADI COALFIELD LTD., ANGUL	ADITI HOTA VS	// ()	
81	D-CONTC/9065/2026	M.SANKAR PRASAD DORA VS N.B.S. RAJPUT, I.A.S	VS	// ()	
82	D-CONTC/9073/2026	TAHETUL MOSQUE PEER SAHEB AND KABRASTAN VS PRIYADARSHI SANGRAM KESHARI KHUNTIA, TAHASILDAR, SADAR TAHASIL, OFFICE, BHADRAK	ADV. BHADRAK VS	// ()	
83	D-CONTC/9085/2026	BIJAYA @ BIJAY KUMAR SAHOO VS ARVIND AGRAWAL, I.A.S	ADV. VS	// ()	
84	D-CONTC/9090/2026	PRAKASH CHANDRA GOUDA VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// ()	
85	D-CONTC/9093/2026	RAMA CHANDRA DASH VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// ()	
86	D-CONTC/9096/2026	SUSHANTI PRADHAN VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// ()	
87	D-CONTC/9113/2026	MANORANJAN MALLICK VS ANU GARG, IAS	SOHAN MISHRA VS	// ()	
88	D-CONTC/9129/2026	BILASINI PANIGRAHI VS SAMIR RANJAN DASH, TAHASILDAR, DHARMASALA	ADV. VS	// ()	
89	D-CONTC/9132/2026	SUDHAKAR PATTNAIK VS SOBHA SHARMA, I.A.S	SASWATI MOHAPATRA VS	// ()	
90	D-CONTC/9137/2026	SANTOSH MOHARANA VS BICHITRANANDA PRADHAN, INSPECTOR-IN-CHARGE, KRUSHNA PRASAD POLICE STATION	ADV. VS	// ()	
91	D-CONTC/9148/2026	NARAYAN CHANDRA MAHALIK	ADV.	//	

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		VS	VS	()	
92	D-CONTC/9153/2026	ASWATHY.S, I.A.S LATIKA SUNDARI ROUT	ADV.	//	
		VS	VS	()	
93	D-CONTC/9158/2026	B.PARAMESWARAN, I.A.S NARAYAN MALLICK	ADV.	//	
		VS	VS	()	
94	D-CONTC/9170/2026	ASWATHY.S, I.A.S NIRANJAN PATRA SUNA	ADV	//	AOD20240000216C202600010
		VS	VS	()	
95	D-CONTC/9173/2026	DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. LACHIMDHAR BHATRA	ADV	//	AOD20240000216C202600007
		VS	VS	()	
96	D-CONTC/9176/2026	DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. SOMANATH MAJHI	ADV	//	AOD20240000216C202600008
		VS	VS	()	
97	D-CONTC/9177/2026	DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. SANAPAT KALLAR	ADV	//	AOD20240000216C202600009
		VS	VS	()	
98	D-CONTC/9183/2026	DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. SHARAT CHANDRA BARIK	ADV.	//	
		VS	VS	()	
99	D-CONTC/9191/2026	AMIT RANJAN HOTTA, TAHASILDAR, KHAIRA UMAKANTA MAHARANA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
100	D-CRLA/6483/2026	MAYUR SURYA VANSHI VIKASH, COLLECTOR, BALASORE SURESH CHANDRA DAS	DEBA PRASAD DAS	//	BALASORE VIGILANCE /46 /2012
		VS	VS	()	
101	D-CRLA/6609/2026	STATE OF ODISHA(VIG.) TULU GIRIDHARI NAYAK	ASHOK KUMAR BEEHRA	//	BINJHARPUR /226 /2019
		VS	VS	()	
102	D-CRLLP/6520/2026	STATE OF ODISHA STATE OF ODISHA(VIG.)	SANGRAM DAS, S.C.VIGILANCE	//	BHUBANESWAR VIGILANCE /57 /2000
		VS	VS	()	AOR20220001542C202600002

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103	D-CRLMC/6477/2026	MAHADEV PATI SANJAY KUMAR GIRI VS STATE OF ODISHA	APARESH BHOI VS	// CHHEND /183 /2024 ()	AOR20220001814C202600010
104	D-CRLMC/6492/2026	ANANTA SAHU @ KATIBABU VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	// Bamapada (Industrial Area) /66 /2024 ()	
105	D-CRLMC/6509/2026	BIPIN BIHARI BEDBAK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// BARGARH SADAR /187 /2018 ()	
106	D-CRLMC/6525/2026	RANKANIDHI PARIDA VS STATE OF ODISHA	SK. ZAFARULLA VS	// UDITNAGAR /274 /2022 ()	
107	D-CRLMC/6534/2026	BAHANA BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// GANGAPUR (ASKA) /85 /2011 ()	
108	D-CRLMC/6537/2026	SAROJA KANTA BEHERA VS STATE OF ODISHA	PRATIK NAYAK VS	// REAMAL /80 /2007 ()	
109	D-CRLMC/6549/2026	DHIRENDRA DAS @ DHIRENDRA KUMAR DAS VS STATE OF ODISHA	LAMBODAR ACHARI VS	// BADACHANA /18 /2023 ()	
110	D-CRLMC/6551/2026	DIPA MOHAPATRA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	// JODAPADAR /126 /2024 ()	
111	D-CRLMC/6560/2026	LOPAMUDRA MOHANTY VS STATE OF ODISHA	PRADIPTA KUMAR JENA VS	// BADACHANA /322 /2023 ()	
112	D-CRLMC/6565/2026	DILLIP KUMAR DASH VS STATE OF ODISHA	SANJIT MISHRA VS	// / /0 ()	
113	D-CRLMC/6567/2026	YUSUF ALLI KHAN VS ANJANA BEGUM	ASHOK KUMAR SARANGI VS	// / /0 ()	

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114	D-CRLMC/6583/2026	AGNIMITRA SEN VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	BHUBAN /642 /2025 () //	
115	D-CRLMC/6593/2026	MANISHA SINGH VS STATE OF ODISHA	SADHAN MOHANTY VS	BHAWANIPATNA TOWN /30 /2022 () //	
116	D-CRLMC/6604/2026	NRUSINGH CHARAN MUDULI VS STATE OF ODISHA	Pradeep Kumar Das VS	// () //	AOR20220001207C202600013
117	D-CRLMC/6615/2026	SANATANA BHOI VS STATE OF ODISHA	SUSMITA MOHANTY VS	// () //	AOD20250001071C202600010
118	D-CRLMC/6620/2026	BISWAJYOTI DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHAULIAGANJA /324 /2025 () //	
119	D-CRLMC/6624/2026	ANNAPURNA MAHAPATRA@ANNAPURNA MOHAPATRA VS SINDHU SATPATHY	SRUJYA MISHRA VS	//0 () //	
120	D-CRLMC/6637/2026	SK.MOHAMMAD ALENOR @ MAHAMMAD ALENOR VS STATE OF ODISHA	PRATIK DASH VS	//0 () //	
121	D-CRLMP/6487/2026	NILAKANTHA PANIGRAHI VS STATE OF ODISHA	MANA MOHAN PATTANAYAK VS	//0 () //	
122	D-CRLMP/6495/2026	JAGAR DHARUA VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	//0 () //	
123	D-CRLMP/6506/2026	SUDHIR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CHATRAPUR /405 /2025 () //	AOD20240000242C202600047
124	D-CRLMP/6519/2026	ACHYUTANANDA DAS VS SWAGATIKA DAS	DEBASISH PATNAIK VS	//0 () //	
125	D-CRLMP/6529/2026	MADHAB MALLIK	PRASANTA KUMAR PANDA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/6539/2026	NIRMALA MALLICK	PRASANTA KUMAR PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/6553/2026	RASHMIKANTA SATAPATHY	ATUL TRIPATHY	//	AOD20240000618C202600043
		VS	VS	()	
		DEPUTY COMMISSIONER OF POLICE, BHUBANESWAR		//	
128	D-CRLMP/6585/2026	SANMANI KUMBHAR ALIAS SANAMANI BICHHI	KULDEEP MOHANTY	//	AOD20240000012C202600057
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/6589/2026	JAYASHREE PRADHAN	SURYAKANTA DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/6594/2026	DIPANJALI PAIKARAY	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/6595/2026	BIPIN BIHARI NAYAK	JYOTIRMAYA SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/6596/2026	RAMESH TARAI	PRATIK DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/6598/2026	PRAMOD KUMAR MISRA	PRATAP NAIK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/6602/2026	SANTILATA BARAL	PRAMOD KUMAR NAYAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/6606/2026	MADHUCHHANDA PANDA	HAREKRUSHNA DASH	//	AOD20240000001C202600035
		VS	VS	()	
		State Of Odisha		//	
136	D-CRLREV/6481/2026	PANCHU MOHAPATRA	LINGARAJ MOHANTY	//	AOD20240000806C202600008
	CRLREV/176/2026	VS	VS	2ND A.D.J.,BERHAMPUR(Ganjam)	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLREV/6511/2026	SUCHITRA KUMARI MUNI RAMACHANDRA SWAIN VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	CRA/0000038/2025 MAHANGA /4 /1999 ()	
138	D-CRLREV/6578/2026	RABINDRANATH SAHU VS SUSMITA MOHANTY	PRAGYAN PARAMITA MOHANTY VS	// /0 ()	
139	D-CRLREV/6584/2026	RABINDRANATH SAHU VS SUSMITA MOHANTY	PRAGYAN PARAMITA MOHANTY VS	// /0 ()	
140	D-CRLREV/6588/2026	RABINDRANATH SAHU VS SUSMITA MOHANTY	PRAGYAN PARAMITA MOHANTY VS	// /0 ()	
141	D-CRLREV/6601/2026	CHANDAN BARIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	// ()	AOD20240000388C202600008
142	D-EXP/8958/2026	KABITA DASH VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// ()	AOD20250000560C202600007
143	D-FAO/9155/2026	DURGI ORAON VS UNION OF INDIA, BBSR	KARUNAKAR DAS VS	// ()	
144	D-MACA/8953/2026	PUJA@PRANGYA PARAMITA@PRANGYA PARANGI VS PRABIN BEHERA	PRADHEEP KUMAR MISHRA VS	// ()	
145	D-MACA/9014/2026	RANJAN MALIK VS SUSANT RATH	KAPILA CHARAN NAYAK VS	// ()	
146	D-MACA/9026/2026	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., Bhubaneswar VS CHANDANA PANI @ SAHOO	ANSHU CHANDRANATH SARKAR VS	// ()	
147	D-MACA/9032/2026	AEJAZ@EJAJ KHAN VS SEK SATAR	KAPILA CHARAN NAYAK VS	// ()	

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148	D-MATA/8980/2026	RAJIB BHOI VS RINKI BHOI	ABHIJIT DAS VS	// 0 //	
149	D-MATA/9068/2026	RAMESH CHANDRA KANHAR VS INDRABATI KANHAR	PRAHALLADA SAHU VS	// 0 //	
150	D-RSA/8971/2026	CHITTARANJAN MOHAPATRA VS CHITRATTOMA MISHRA	SUMITRA MOHANTY VS	// 0 //	
151	D-RVWPET/9031/2026	DILLIP KUMAR RAY VS ORISSA STATE FINANCIAL CORPORATION, CTC	GANESH PRASAD SAMAL VS	// 0 //	
152	D-RVWPET/9076/2026	DIRECTOR OF ODISHA STATE CHILD PROTECTION SOCIETY VS SARVODAYA SAMITI , KORAPUT	SOMESH CHANDRA BEHURA,A.G.A VS	// 0 //	LOD20240000194C202600083
153	D-STREV/9157/2026	M/S. BAIDYANATH INDUSTRIES, KALAHANDI VS COMMISSIONER OF SALES TAX, CUTTACK	PRATIK DASH VS	// 0 //	
154	D-TRP(C)/8956/2026	BISHNU PRIYA DAS VS JAYANTA KUMAR SUBUDHI	ARIJEET MISHRA VS	// 0 //	
155	D-TRP(C)/8961/2026	SUBHASHREE DAS VS AMIT KUMAR MOHANTY	BHIKARI CHARAN PRADHAN VS	// 0 //	
156	D-TRP(C)/8993/2026	REHANA BEGUM VS SAYED HAPIJUR REHEMAN	MOHAMMED RIAZ VS	// 0 //	
157	D-TRP(C)/9097/2026	GUDLI MISHRA VS PRITAM DASH	BIJAY KUMAR MISHRA VS	// 0 //	
158	D-TRP(C)/9182/2026	SUNITA BAITHARU VS S.JAGANNATH ACHARYA	SANJIB KUMAR BHANJADEO VS	// 0 //	
159	D-WA/8952/2026	COLLECTOR AND DISTRICT MAGISTRATE CUM CHARGED OFFICER, RAJAGHRAH BALASORE	DEBASIS KUMAR RAJAGHRAH	//	LOD20240000194C202600082

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		VS	VS	0	
160	D-WA/8957/2026	MAUNABATI NAYAK STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000200C202600068
		VS	VS	0	
161	D-WA/8970/2026	KIRTI RANJAN MOHANTY CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE	BIBHUDHENDRA DASH	//	
		VS	VS	0	
162	D-WA/8981/2026	NAROTTAM TUNG CHIEF EXECUTIVE OFFICER, TPNODL, JANUGANJ, BALASORE	BIBHUDHENDRA DASH	//	
		VS	VS	0	
163	D-WA/8986/2026	SANJIB KUMAR GIRI CHIEF EXECUTIVE OFFICER, TPNODL, JANUGANJ, BALASORE	BIBHUDHENDRA DASH	//	
		VS	VS	0	
164	D-WA/9044/2026	SANJAY KUMAR BARIK STATE OF ODISHA	BISWABARA DASH,A.S.C	//	LOD20240000172C202600074
		VS	VS	0	
165	D-WA/9077/2026	SANJUKTA SINGH ASMIT SAHU	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
166	D-WA/9091/2026	STATE OF ODISHA SUNDARAM FINANCE LTD., CHENNAI	NIRANJAN LENKA	//	
		VS	VS	0	
167	D-WA/9125/2026	DINESH DAS AND SONS MINES AND STEELS PVT. LTD., VIZIANAGARAM SUBHADRA BARIK	JATINDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
168	D-WA/9142/2026	UNION OF INDIA MANAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION (OSRTC), BBSR	SPORT CORPORATION	//	
		VS	VS	0	
169	D-WA/9147/2026	ABINASH SAMANTA HEMANTA KUMAR SARANGI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
170	D-WA/9160/2026	STATE OF ODISHA SECRETARY OF FS AND CW DEPT	AGODISHA	//	LOD20240000200C202600069
		VS	VS	0	

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171	D-WA/9162/2026	MAA BIRAJA WSHG SECRETARY OF FS AND CW DEPT VS	AGODISHA VS	// // ()	LOD20240000200C202600070
172	D-WA/9163/2026	BABA SIDHESWAR WSHG PRINCIPAL SECRETARY OF FS AND CW DEPT VS	AGODISHA VS	// // ()	LOD20240000200C202600071
173	D-WA/9164/2026	SEBATI BARIK PRINCIPAL SECRETARY OF FOOD SUPPLIES AND CONSUMER WELFARE DEPT VS	AGODISHA VS	// // ()	LOD20240000194C202600085
174	D-WA/9165/2026	ANNAPURNA SAHU COMMISSIONER CUM SECRETARY OF MISSION SHAKTIDAL SELF SHG VS	AGODISHA VS	// // ()	LOD20240000172C202600075
175	D-WA/9166/2026	MAHALAXMI SHAKTIDAL SELF SHG PRINCIPAL SECRETARY OF FOOD SUPPLIES AND CONSUMER WELFARE DEPT VS	AGODISHA VS	// // ()	LOD20240000194C202600084
176	D-WA/9179/2026	BHARATI MAHAKUR PRINCIPAL SECRETARY OF FOOD SUPPLIES AND CONSUMER WELFARE DEPT VS	AGODISHA VS	// // ()	LOD20240000172C202600076
177	D-WA/9180/2026	SAKITA BHOI SECRETARY OF FS AND CW DEPT VS	AGODISHA VS	// // ()	LOD20240000200C202600072
178	D-WP(C)/8946/2026	MAA SUBHALAXMI SHG KIRTAN BIHARI NAYAK VS	ANIL KUMAR DAS VS	// // ()	
179	D-WP(C)/8947/2026 WP(C)/6712/2026	STATE OF ODISHA SURAJ @ SURAJ KUMAR NAYAK VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202600059
180	D-WP(C)/8950/2026	STATE OF ODISHA KAMALAKANTA PANDA VS	SANJAY KUMAR PATRA VS	// // ()	
181	D-WP(C)/8954/2026 WP(C)/6722/2026	STATE OF ODISHA DR.AMRITA MOHANTY VS	ASHWINI KUMAR DAS VS	// // ()	
		SANDEEP KUMAR MOHANTY		//	

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182	D-WP(C)/8955/2026	NIMAI CHARAN PARIDA VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE, JAJPUR	ARIJEET MISHRA VS KISHORE KUMAR JENA	// 0 //	
183	D-WP(C)/8959/2026	M/S SATYASAI CONSTRUCTION, JAJPUR VS STATE OF ODISHA	KISHORE KUMAR JENA VS DURGA PRASAD JENA	// 0 //	
184	D-WP(C)/8960/2026	PRADIP KUMAR SAHU VS STATE OF ODISHA	DURGA PRASAD JENA VS SANJIB MOHANTY	// 0 //	
185	D-WP(C)/8962/2026	KRUSHNA DHAKAD VS STATE OF ODISHA	SANJIB MOHANTY VS SOUMYA RANJAN MOHANTY	// 0 //	
186	D-WP(C)/8963/2026 WP(C)/6711/2026	M/S BHARAT MOTORS LTD, KHURDA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS SUDHIR KUMAR MALLICK	// 0 //	
187	D-WP(C)/8965/2026	SUDHARANJAN HALDER VS THE CONSOLIDATION OFFICER CUM SUB COLLECTOR, PURI	SUDHIR KUMAR MALLICK VS SUMIT LAL	// 0 //	
188	D-WP(C)/8966/2026	BIDULATA SENAPATI VS STATE OF ODISHA	SUMIT LAL VS ARIJEET MISHRA	// 0 //	
189	D-WP(C)/8967/2026 WP(C)/6758/2026	TRILOCHAN BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS MOHAMMAD AKRAM	// 0 //	
190	D-WP(C)/8968/2026	DR.NANDITA PANDA VS STATE OF ODISHA	MOHAMMAD AKRAM VS ARCHANA BEHERA	// 0 //	
191	D-WP(C)/8969/2026	KALPANA NAYAK VS STATE OF ODISHA	ARCHANA BEHERA VS HUKESH PANDA	// 0 //	
192	D-WP(C)/8972/2026	M/S ESMART ENERGY SOLUTION LIMITED, KHORDHA VS JOINT COMMISSIONER, GOODS SERVICE TAX AND CENTRAL EXCISE, BHUBANESWAR	HUKESH PANDA VS BHBANI SHANKAR RAYAGURU	// 0 //	
193	D-WP(C)/8973/2026	NRUSINGHA CHARAN TRIPATHY	BHBANI SHANKAR RAYAGURU	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/8974/2026	JADUNATH MUNDA	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/8975/2026	BRAJENDRA KUMAR TRIPATHY	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/8976/2026	RAJAKISHORE BARAL	MANAMOHAN PATTANAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/8977/2026	DEVID BASANT KUMAR LAKRA	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/8978/2026	ARBIN TIGGA	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/8979/2026	M/S MAHESWAR NAHAK, GANJAM	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	()	
		OMMISSIONER (APPEALS) GST, CS AND CUSTOMS, BHUBANESWAR		//	
200	D-WP(C)/8982/2026	RAMESH CHANDRA MOHANTY	SUBHA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/8983/2026	SIBA NARAYAN BISOYI	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/8984/2026	BIPLAB RANJAN PRADHAN	DEBADUTTA KANUNGO	//	AOR20220004593C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/8985/2026	SHIV PARIVAR SELF HELP GROUP, SUNDARGARH	BISWAJIT NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/8987/2026	PRAKASH BEHERA	GOPAL CHARAN MOHANTY	//	
		VS	VS	()	

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205	D-WP(C)/8988/2026	DIVISIONAL FOREST OFFICER, KEONJHAR DIVISION ABHINASH KALLO VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// // 0 //	
206	D-WP(C)/8989/2026	SIDHIBINAYAK COLLEGE OF EDUCATION, SUNDARGARH VS STATE OF ORISSA	BISWAJIT NAYAK VS	// 0 //	
207	D-WP(C)/8990/2026	SANDHYA SERVICE CENTER, SUNDARGARH VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //	
208	D-WP(C)/8991/2026	PRAMILA NAYAK VS STATE OF ODISHA	AJIT KUMAR PANDA VS	// 0 //	
209	D-WP(C)/8992/2026	ANADI BEHERA VS STATE OF ORISSA	TUSAR KANTI PRAHARAJ VS	// 0 //	
210	D-WP(C)/8994/2026	BRAJABANDHU MARTHA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
211	D-WP(C)/8995/2026	HARIBANDHU PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
212	D-WP(C)/8996/2026	SRIDHAR PRAHARAJ @ SRIDHAR KUMAR PRAHARAJ VS STATE OF ODISHA	PRABHAKAR SABAT VS	// 0 //	
213	D-WP(C)/8997/2026	HARA PRASAD SWAIN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
214	D-WP(C)/9000/2026	CH. NIRANJAN CHOUDHURY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202600046
215	D-WP(C)/9001/2026 WP(C)/6723/2026	TUNA BAHADUR LAMA VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //	

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216	D-WP(C)/9002/2026	MAMTA TRIPATHY VS STATE OF ODISHA	VS	// 0 //	
217	D-WP(C)/9005/2026	PRAVAT KUMAR SARANGI VS STATE OF ORISSA	DIPAK RANJAN MISHRA VS	// 0 //	
218	D-WP(C)/9006/2026	SOUMYARANJAN PARIDA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	// 0 //	
219	D-WP(C)/9008/2026	KANAK NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
220	D-WP(C)/9009/2026	SUSMITA MOHANTY VS STATE OF ODISHA	BHABANI SANKAR PRADHAN VS	// 0 //	
221	D-WP(C)/9010/2026	JITENDRANATH NATH VS STATE OF ODISHA	SUVENDU KUMAR RAY VS	// 0 //	
222	D-WP(C)/9011/2026	KANCHANBALA DAS VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //	
223	D-WP(C)/9012/2026	SRIPADA SUAR VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
224	D-WP(C)/9015/2026	SATYABADI SAHOO VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //	
225	D-WP(C)/9016/2026	MANJUSHREE PRUSTI VS THE SPECIAL LAND ACQUISITION OFFICER	RABINDRA NATH DEBATA VS	// 0 //	AOR20220003946C202600008
226	D-WP(C)/9017/2026	GANAPATI ORES AND ISPAT PVT LTD VS THE CHIEF COMMISSIONER CT AND GST	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600016
227	D-WP(C)/9018/2026	DILLIP KUMAR SAMANTARAY	AKHAND	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/9019/2026	GHASIRAM JOSHI	AMIYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/9020/2026	RANJITA MANJARI BISSOYI	RAJIB LOCHAN PATNAIK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
230	D-WP(C)/9022/2026	GANESH CHANDRA BARIK	NISHIKANTA MISHRA	//	
		VS	VS	0	
		COLLECTOR, PURI		//	
231	D-WP(C)/9023/2026	SANKAR HARICHANDAN	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/9025/2026	DEBARCHAN NAIK	JANARDAN NAIK	//	
		VS	VS	0	
		C.M.D., MAHANADI COALFIELDS LTD. (M.C.L.) REGISTERED OFFICE, SAMBALPUR		//	
233	D-WP(C)/9027/2026	SONAL DASH	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/9028/2026	PUSPANJALI SAMAL @ PARIDA	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/9029/2026	M/S. SURYO FOODS AND INDUSTRIES LTD., BHUBANESHWAR	DEBAKANT MOHANTY	//	
		VS	VS	0	
		MEMBER BOARD OF REVENUE, ODISHA, CUTTACK		//	
236	D-WP(C)/9030/2026	AMARENDRA DASH	DEBAKANT MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/9033/2026	NIRAKAR PATEL	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		CHAIRMAN-CUM-MANAGING DIRECTOR, THE NEW INDIA ASSURANCE COMPANY LTD., MUMBAI		//	
238	D-WP(C)/9034/2026	ABHAYA KUMAR SATAPATHY	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	

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239	D-WP(C)/9035/2026	STATE OF ODISHA CHANDRAKANTA PARHI VS	KARUNAKAR RATH VS	// // ()	
240	D-WP(C)/9036/2026	STATE OF ODISHA USTAKIA PRADHAN VS	SUSANTA KUMAR LENKA VS	// // ()	AOR20220001299C202600015
241	D-WP(C)/9038/2026	STATE OF ODISHA RANJAN KUMAR SAMAL VS	PUJARANI MUDULI VS	// // ()	AOD20230000737C202600038
242	D-WP(C)/9039/2026	STATE OF ODISHA TANUJA MISHRA VS	BIBHUTI BHUSAN MISHRA VS	// // ()	AOR20220001465C202600004
243	D-WP(C)/9040/2026	STATE OF ODISHA BASANTI PRADHAN VS	SADASIVA PATRA (1) VS	// // ()	AOD20230000737C202600039
244	D-WP(C)/9041/2026	STATE OF ODISHA AJAYA KUMAR PRAHARAJ VS	SANJEEV UDGATA VS	// // ()	
245	D-WP(C)/9043/2026	CHAIRMAN AND MANAGING DIRECTOR IREL(INDIA) LIMITED, MUMBAI PURANDAR BEHERA VS	AKSHAYA KUMAR SAHOO VS	// // ()	
246	D-WP(C)/9045/2026	STATE OF ORISSA SANJAY KUMAR SINGH VS	BRAJA MOHAN SARANGI VS	// // ()	
247	D-WP(C)/9046/2026	SOLE ARBITRATOR, MUMBAI PRATAP CHANDRA MOHAPATRA VS	BRAJA MOHAN SARANGI VS	// // ()	
248	D-WP(C)/9048/2026	STATE OF ODISHA RAJA RANI HOMES(P) LTD., BERHSMPUR VS	LALITA NARAYAN PATTNAIK VS	// // ()	
249	D-WP(C)/9049/2026	STATE OF ODISHA ANJALI CHAKRABARTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()	AOD20220001927C202600017
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/9050/2026	ANUP KUMAR RATH VS INSTITUTE OF BANKING PERSONNEL SELECTION (IBPS)	ACHYUTANANDA PATTANAIK VS TUSAR KUMAR MISHRA	// () //	AOD20240000586C202600053
251	D-WP(C)/9051/2026	RABINDRA MOHANTY VS SUB COLLECTOR, BHADRAK	TUSAR KUMAR MISHRA VS ITISHREE TRIPATHY	// () //	
252	D-WP(C)/9052/2026	MANGALA PRASANNA NAYAK VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	ITISHREE TRIPATHY VS KRISHNA CHANDRA SAHU	// () //	AOD20250000180C202600046
253	D-WP(C)/9053/2026	BASUDEV BARIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS BHARAT JALLI	// () //	AOD20250001069C202600007
254	D-WP(C)/9054/2026	PADMINEE MEHER VS STATE OF ODISHA	BHARAT JALLI VS BHARAT JALLI	// () //	AOD20250001069C202600008
255	D-WP(C)/9055/2026	DHARITRI CHHURA VS STATE OF ODISHA	BHARAT JALLI VS ARUNDHATI VIHAR RESIDENTS WELFARE TRUST (ANURNDHANILINIA)	// () //	
256	D-WP(C)/9056/2026	ARUNDHATI VIHAR RESIDENTS WELFARE TRUST (ANURNDHANILINIA) VS STATE OF ODISHA	ARUNDHATI VIHAR VS PARFARI BEHERA	// () //	
257	D-WP(C)/9057/2026	M/S. SIBA PRASAD PARIDA, CHARIGOAN, KENDRAPADA VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI	PARFARI BEHERA VS VIKRAM CHANDRA GHADAI	// () //	
258	D-WP(C)/9058/2026	C N SRABANI MPRIYADARSINI @ SHRABANI PASA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	VIKRAM CHANDRA GHADAI VS SOURAV DAS	// () //	
259	D-WP(C)/9059/2026	SHIV KUMAR SAHOO VS ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	SOURAV DAS VS PRAKASH KUMAR JENA	// () //	
260	D-WP(C)/9060/2026	DAYAVIHAR JUNIOR COLLEGE, PURI VS ITO, (EXEMPTION), BBSR	PRAKASH KUMAR JENA VS BHABANI SHANKAR RAYAGURU	// () //	
261	D-WP(C)/9061/2026	PARAMANANDA BEHERA	BHABANI SHANKAR RAYAGURU	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/9062/2026	BIJAYA KUMAR SAHOO	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/9063/2026	MANMATH MOHANTY	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/9064/2026	PRASANT KUMAR PANIGRAHY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/9066/2026	SATYANARAYAN NAHAK	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/9067/2026	GANANATH KISHAN	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/9069/2026	PARIKHITA SAHOO	DEBENDRA PRADHAN	//	
		VS	VS	0	
		THE SUPERINTENDENT OF POST OFFICE, CUTTACK NORTH DIVISION, CANTONMENT ROAD, CUTTACK			
268	D-WP(C)/9070/2026	MADAN MOHAN MOHAPATRA	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/9071/2026	BHARATA MAHAPATRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/9072/2026	TAPAN KUMAR SAHU	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/9074/2026	RAGHUNATH KHATUA	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/9075/2026	NAINI KUMARI SAHU	SAROJA KANTA SAMAL	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/9079/2026	STATE OF ODISHA MAHENDRA PRASAD VS	ASHOK KUMAR SAHOO VS	// // 0	AOD20240000557C202600019
274	D-WP(C)/9080/2026	STATE OF ODISHA PRAGYAN SAHU VS	SANGRAM JENA VS	// // 0	
275	D-WP(C)/9081/2026	STATE OF ODISHA SUJATA MOHAPATRA VS	BIDESH RANJAN BEHERA VS	// // 0	
276	D-WP(C)/9082/2026	STATE OF ODISHA M/S STEEL AUTHORITY OF INDIA LTD, ROURKELA VS HARBINDER SINGH DEENGRA	SANGRAM JENA VS SANGRAM JENA	// // 0 //	
277	D-WP(C)/9083/2026	MAMATA SAHU VS	SANGRAM JENA VS	// // 0	
278	D-WP(C)/9084/2026	STATE OF ODISHA MADHUSMITA DAS VS	SANGRAM JENA VS	// // 0	
279	D-WP(C)/9086/2026	STATE OF ODISHA DR. SAROJINI DAS VS	SANGRAM JENA VS	// // 0	
280	D-WP(C)/9087/2026	STATE OF ODISHA SANTOSHINI DASH VS	DR. BINODA KUMAR MISHRA VS	// // 0	
281	D-WP(C)/9088/2026	STATE OF ODISHA KULDIP KAUR VS	DEEPALI MAHAPATRA VS	// // 0	
282	D-WP(C)/9089/2026	STATE OF ODISHA SUSHANTA KUMAR PATEL VS	SAGARIKA SAHOO VS	// // 0	
283	D-WP(C)/9092/2026	STATE OF ODISHA NIKHIL ASSOCIATES, BERHAMPUR, GANJAM VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// // 0 //	

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284	D-WP(C)/9094/2026	SARADA PRASANNA NAYAK VS NAGENDRANATH KHUNTIA	NARAYAN PRASAD PARIJA VS	// 0 //	
285	D-WP(C)/9095/2026	AMIYA KUMAR TUNGA SAMANTA VS CHAIRMAN, STATE POLLUTION CONTROL BOARD, BBSR	DR. JITENDRA KUMAR LENKA VS	// 0 //	
286	D-WP(C)/9098/2026	RAKESH KUMAR BEURA VS M/S KOTAK MAHINDRA PRIME LTD, BHUBANESWAR	AJAYA KUMAR JENA VS	// 0 //	
287	D-WP(C)/9099/2026	ROSHAN KUMAR PANDEY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
288	D-WP(C)/9100/2026	PRADIP KUMAR PATEL VS UNION OF INDIA	SIDDHANT SARANGI VS	// 0 //	AOD20250000975C202600021
289	D-WP(C)/9101/2026	SANDIP KUMAR RAY VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //	
290	D-WP(C)/9102/2026	NARAYAN NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
291	D-WP(C)/9103/2026	YASHOBANTA BEHERA VS STATE OF ODISHA	MADHUSUDAN SETHI VS	// 0 //	AOR20250001218C202600001
292	D-WP(C)/9104/2026	KABITARANI MISHRA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //	
293	D-WP(C)/9106/2026	SUKHI SOREN VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
294	D-WP(C)/9107/2026	RABIN CHAND NAYAK VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //	
295	D-WP(C)/9108/2026	JANGYASENI BHOI	PABITRA KUMAR NAYAK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/9109/2026	M/S. TILAK CHAND AGARWAL, BOLANGIR	NIRMAL CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/9110/2026	BINAPANI SAHOO	SATYA RANJAN MULIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/9111/2026	SUBRATA BERIHA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/9112/2026	AMIT SINGHAL	JAGDISH BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/9114/2026	TRILOCHANA JENA	RABI NARAYAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/9115/2026	BHIMSEN @ BHIMASEN NAIK	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/9117/2026	MADHUMITA PANIGRAHI	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/9118/2026	RAJA KUMAR SETHI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/9119/2026	SRI GOURANGA MAHAPRABHU BIJE, RAMGARH, CUTTACK	SUNIL KUM PRABHU JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/9120/2026	NARENDRA BARIK	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/9121/2026	DULAMANI ORAM	PABITRA KUMAR NAYAK	//	
		VS	VS	0	

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307	D-WP(C)/9122/2026	STATE OF ODISHA SUJIT KUMAR BEHERA VS COLLECTOR AND DIST.MAGISTRATE, ANGUL	SASWAT KUMAR ACHARYA VS	// // 0 //	
308	D-WP(C)/9123/2026	KAMALINI PANIGRAHI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
309	D-WP(C)/9124/2026	BADRINARAYAN SETH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
310	D-WP(C)/9126/2026	MADHUSMITA DAS VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
311	D-WP(C)/9127/2026	CHITTARANJAN BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
312	D-WP(C)/9128/2026	CUTTACK CLUB LTD, CUTTACK VS ASST REGISTRAR OF COMPANIES, ODISHA CUTTACK	SATYA SUNDAR KANUNGO VS	// 0 //	
313	D-WP(C)/9130/2026	SMITA RANI GURU VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
314	D-WP(C)/9131/2026	SRIKANTA SETHI VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //	
315	D-WP(C)/9133/2026	PRADIPTA KISHORE MOHANTY VS STATE OF ODISHA	BANAMALI SAHOO VS	// 0 //	
316	D-WP(C)/9134/2026	KARTIK BARIK VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //	
317	D-WP(C)/9135/2026	SATAR KHAN VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //	

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318	D-WP(C)/9136/2026	JYOTIPRAVA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
319	D-WP(C)/9138/2026	AKSHYA KUMAR BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// 0 //	
320	D-WP(C)/9139/2026	PREMALATA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
321	D-WP(C)/9140/2026	BAYAMAN PANDA VS STATE OF ODISHA	PRASANNA KUMAR ROUTRAY VS	// 0 //	
322	D-WP(C)/9141/2026	UNION OF INDIA VS ARJUN MAHTO	SUDHIR KUMAR PATRA, S.C VS	// 0 //	AOR20220001376C202600001
323	D-WP(C)/9143/2026	IPSITA PRAMANIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
324	D-WP(C)/9144/2026	PINKI THAKUR VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
325	D-WP(C)/9145/2026	MOHAMMAD MUNAF VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202600023
326	D-WP(C)/9146/2026	PRADOSH KUMAR MAHARANA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //	
327	D-WP(C)/9149/2026	M/S. BIBHUDATTA SAHOO, BHUBANESWAR VS PRINCIPAL COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BHUBANESWAR	CHITTA RANAJAN DAS VS	// 0 //	
328	D-WP(C)/9150/2026	BIKASH KUMAR DHAL VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
329	D-WP(C)/9152/2026	SASMITA RANI DALAI	SUBHADUTTA ROUTRAY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/9154/2026	SURESH KUMAR SETHI	LAXMIDHAR PANGARI	//	
		VS	VS	0	
		UNION OF INDIA		//	
331	D-WP(C)/9156/2026	BISHNU NARAYAN NAIK @ BARIK	JIBAN RANJAN DASH	//	
		VS	VS	0	
		KHIRASINDHU NAIK		//	
332	D-WP(C)/9159/2026	LAXMAN BASKEY	SATYABRATA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/9161/2026	SUDIPTA KUMAR MISHRA	BIDYALOK MOHAPATRA	//	
		VS	VS	0	
		ANGUL BAR ASSOCIATION, ANGUL		//	
334	D-WP(C)/9171/2026	KASHVI INTERNATION PVT.LTD, KEONJHAR	TANMAY MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
335	D-WP(C)/9172/2026	M/S SURYAPRAVA	LALITENDU MISHRA	//	AOR20220001610C202600011
		VS	VS	0	
		THE DIRECTOR INFORMATION AND PUBLIC RELATION DEPARTMENT		//	
336	D-WP(C)/9174/2026	MINARANI JENA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/9175/2026	JAYADEV ROURAY	SOMA PATNAIK	//	AOD20260000117C202600002
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/9178/2026	KRUPASINDHU GOCHHAYAT	ALOK KUMAR DAS	//	
		VS	VS	0	
		THE COMMISSIONER OF ENDOWMENTS, BBSR, ODISHA		//	
339	D-WP(C)/9181/2026	DEBABRATA BEHERA	TANMAY MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
340	D-WP(C)/9184/2026	M/S KALINGA TRADER, GANJAM	PRANAYA SAHOO	//	
		VS	VS	0	

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341	D-WP(C)/9185/2026	THE JOINT COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR COMMISSIONERATE MAKAR ROUT VS	ALOK KUMAR DAS VS	// 0	
342	D-WP(C)/9186/2026	THE COMMISSIONER OF ENDOWMENTS, BBSR, ODISHA BIJAYALAXMI MISHRA VS	TANMAY MISHRA VS	// 0	
343	D-WP(C)/9188/2026	STATE OF ODISHA RAJENDRA KUMAR SAHOO VS	SASWAT KUMAR ACHARYA VS	// 0	
344	D-WP(C)/9189/2026	ADDL DIRECTOR GENERAL (ADJUDICATION) DIRECTORATE GENERAL OF GST INTELLIGENCE, MUMBAI BICHITRA MOHAN SWAIN VS	AUROBINDA SAHOO VS	// 0	
345	D-WP(C)/9190/2026	STATE OF ODISHA PRAKASH KUMAR PARIDA VS	SASANKA SEKHAR SATAPATHY VS	// 0	
346	D-WP(C)/9192/2026	STATE OF ODISHA NATIONAL INSURANCE COMPANY LTD VS	JYOTI RANJAN DEO VS	// 0	AOR20220002834C202600004
347	D-WP(C)/9193/2026	BIJAYA LAXMI DORA GOVIND CHANDRA NATH VS	AUROBINDA SAHOO VS	// 0	
348	D-WP(C)/9194/2026	STATE OF ORISSA SARAT KUMAR PRADHAN VS	SUSANTA KUMAR LENKA VS	// 0	
349	D-WP(C)/9195/2026	STATE OF ODISHA SRI SRI GOPAL KRUSHNA RAMALILA SAMITI, CUTTACK VS	ANKIT KUMAR MAHARANA VS	// 0	
350	D-WP(C)/9196/2026	STATE OF ODISHA MAHESWAR MAHANTA VS	AUROBINDA SAHOO VS	// 0	
351	D-WP(C)/9197/2026	STATE OF ORISSA PRADEEP KUMAR KAR VS	GOPAL KRUSHNA MOHANTY VS	// 0	
		NATIONAL ALUMINUM COMPANY LTD, KHURDHA		//	

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352	D-WP(C)/9198/2026	M/S. KRISHNA PROPERTIES DEVELOPERS PVT. LTD. VS STATE OF ODISHA	INDRANIL SARANGI VS	// 0 //	
353	D-WP(C)/9199/2026	ASHALATA BEHERA VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //	
354	D-WP(C)/9200/2026	KRUSHNA CHANDRA MAJHI VS STATE OF ODISHA	ABHASH GARNAIK VS	// 0 //	
355	D-WP(C)/9201/2026	KULAMANI JANI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
356	D-WP(C)/9202/2026	BADHA HANSDAH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
357	D-WP(C)/9203/2026	GOURI SHANKAR KUSUM VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //	
358	D-WP(C)/9204/2026	KUNJA BIHARI PRADHAN VS CHIEF MANAGER CUM AUTHRISED OFFICER	ABHILASH MISHRA VS PNB BANK, SAMBALPUR	// 0 //	
359	D-WP(C)/9205/2026	SATYANARAYAN BERIHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
360	D-WP(C)/9206/2026	SUBHASANDHYA ROUT VS EMPLOYEES STATE INSURANCE CORPORATION, NEW DELHI	SASWATI MOHAPATRA VS	// 0 //	
361	D-WP(C)/9207/2026	AJAY KUMAR NAYAK VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
362	D-WP(C)/9208/2026	KSHIRA SAGAR MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
363	D-WP(C)/9209/2026	PRATIMA GOCHHAYAT	ALOK KUMAR DAS	//	

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		VS	VS	()	
364	D-WP(C)/9210/2026	THE COMMISSIONER OF ENDOWMENTS, ODISHA, BHUBANESWAR SIMANCHAL SAHU	Tapas kumar jena	//	AOD20240000427C202600004
		VS	VS	()	
365	D-WP(C)/9211/2026	STATE OF ODISHA MEENAKETAN MISHRA	Tapas kumar jena	//	AOD20240000427C202600003
		VS	VS	()	
366	D-WP(C)/9212/2026	STATE OF ODISHA AKHILANATH NAYAK	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
367	D-WP(C)/9213/2026	STATE OF ODISHA GOPAL CHANDRA PATNAIK	Tapas kumar jena	//	AOD20240000427C202600002
		VS	VS	()	
368	D-WP(C)/9214/2026	STATE OF ODISHA GANESH NAYAK	Tapas kumar jena	//	AOD20240000427C202600001
		VS	VS	()	
369	D-WP(C)/9215/2026	STATE OF ODISHA ARUN BAG	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
370	D-WP(C)/9216/2026	STATE OF ODISHA SABITA SAHU	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
371	D-WP(C)/9217/2026	STATE OF ODISHA TARULATA BISWAL	PABITRA KUMAR NAYAK	//	
		VS	VS	()	
372	D-WP(C)/9218/2026	STATE OF ODISHA CHHABITA BEHERA	SWAGATIKA PANDA	//	AOR20250001157C202600003
		VS	VS	()	
373	D-WP(C)/9219/2026	OFFICE OF THE FOREST RANGE OFFICER, GANESWAR SETHY	SK. ZAFARULLA	//	
		VS	VS	()	
374	D-WP(C)/9220/2026	STATE OF ODISHA BINAYAK BEHERA	SRIKANTA MAHUNTA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/6474/2026	STATE OF ODISHA KUNU BENIA @ RAMA BENIA VS	SANJEEB KUMAR JENA VS	// BORIGUMMA /172 /2025 ()	AOR20220000044C202600006
376	D-ABLAPL/6475/2026	STATE OF ODISHA AKASH NAG VS	ARIJEET MISHRA VS	// B.SINGHPUR /176 /2025 ()	
377	D-ABLAPL/6489/2026	STATE OF ODISHA BAIKUNTHA SAHU @ SWAMI BEDASRABA VS	SAROJ KUMAR ROURAY VS	// SUKINDA /25 /2026 ()	AOD20240000656C202600006
378	D-ABLAPL/6490/2026	STATE OF ODISHA JAGANNATH KETAKI VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /65 /2026 ()	AOR20240001059C202600004
379	D-ABLAPL/6491/2026	STATE OF ODISHA KARISHMA SAHOO VS	RAMESH CHANDRA MAHARANA VS	// CHHENDIPADA /67 /2026 ()	
380	D-ABLAPL/6494/2026	STATE OF ODISHA HIMA CHALA PANDA @ HIMANCHALA PANDA VS	AJIT KUMAR MOHANTY VS	// RENGALI DAM SITE /48 /2026 ()	
381	D-ABLAPL/6496/2026	STATE OF ODISHA TAPAS @ TAPAS KUMAR BISWAL VS	SUSANTA KUMAR BARAL VS	// NIHALPRASAD /18 /2026 ()	AOR20220001297C202600060
382	D-ABLAPL/6497/2026	STATE OF ODISHA FIROJA BIBI VS	KULDEEP MOHANTY VS	// BANDOMUNDA /275 /2025 ()	AOD20240000012C202600055
383	D-ABLAPL/6500/2026	STATE OF ODISHA RITU NAIK @ RINTU NAIK VS	GOPAL KRISHNA NAYAK VS	// BHANJANAGAR /657 /2024 ()	
384	D-ABLAPL/6502/2026	STATE OF ODISHA SHANKAR GOUDA VS	SUJIT KUMAR PATTNAIK VS	// K.NUAGAON /56 /2026 ()	
385	D-ABLAPL/6503/2026	STATE OF ODISHA NIGAM PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	// K.NUAGAON /56 /2026 () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/6504/2026	SISIR KUMAR PATRA @ CH. SISIRA KUMAR PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /43 /2026 () //	
387	D-ABLAPL/6507/2026	SARAT CHANDRA PRADHAN @ SARAT PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	K.NUAGAON /56 /2026 () //	
388	D-ABLAPL/6508/2026	RIYAJUDDI KHAN @ RIYAJUDDIN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /90 /2026 () //	
389	D-ABLAPL/6510/2026	RATNAKAR @ MADHIA PALEI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	RAGHUNATHPUR /49 /2026 () //	AOR20220004051C202600007
390	D-ABLAPL/6512/2026	PRADIPTA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	//0 () //	
391	D-ABLAPL/6513/2026	BABAJI CH. SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /27 /2026 () //	
392	D-ABLAPL/6514/2026	KANHU CHARAN BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /71 /2025 () //	
393	D-ABLAPL/6515/2026	LUCKY @ PURUSOTTAM JENA VS STATE OF ODISHA	BISWAJIT SAMAL VS	BADAMBADI /432 /2025 () //	
394	D-ABLAPL/6516/2026	KAILASH CHANDRA BEERO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /52 /2022 () //	
395	D-ABLAPL/6518/2026	MANORANJAN TRIPATHY @ TUTU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /108 /2008 () //	
396	D-ABLAPL/6524/2026	PARSU @ PARSURAM ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /433 /2025 () //	AOD20250000009C202600017
397	D-ABLAPL/6526/2026	SOUMYA RANJAN DAS	PANCHANAN PANIGRAHI	SUKINDA /68 /2025	AOD20250000009C202600018

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/6527/2026	BISWAJIT SWAIN	SANJIB KHANDAYATRAY	TANGI /182 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/6535/2026	PRASANT KUMAR MAJHI @ BAPI	RUDRA NARAYAN PARIJA	CHANDABALI /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/6538/2026	JAMBUBATI SAHOO	SATYA JEET ROUT	AUL /59 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/6542/2026	ARJUN KHILLO @ ARJUN KHILA @ KHILLA	JAJATI KESHARI KHUNTIA	KORAPUT SADAR /213 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/6543/2026	SUSHANTA KUMAR THATOI @ SUSANTA KUMAR THAKUR	PRADIP KISHOR MISHRA	GURUDIJHATIA /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/6544/2026	PARESH KHAMARI	PABITRA KUMAR NAYAK	BRAJARAJNAGAR /35 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/6547/2026	BALAJI TAREI	PRAGYAN PARAMITA MOHANTY	RAMBHA (KHALLIKOTE) /158 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/6554/2026	BIKASH SWAIN	PRAFULLA KUMAR BISWAL	RAJKANIKA /46 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/6555/2026	GYAN RANJAN SAHOO	HARIPAD MOHANTY	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/6557/2026	RAMANKANTA BEHERA	HARIPAD MOHANTY	CYBER CRIME AND ECO. OFFENCE, CUTTACK /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/6562/2026	SAROJ BHAENA @ SANOJ BHAENA	PRADIPTA BEURA	BARGARH RURAL /13 /2026	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/6570/2026	STATE OF ODISHA JAYA KISAN NAIK @ KISHAN NAIK VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /187 /2024 ()	
410	D-ABLAPL/6571/2026	STATE OF ODISHA NIHARIKA NAYAK VS	BISHNU PRASAD PRADHAN VS	// BHUBANESWAR VIGILANCE /15 /2022 ()	
411	D-ABLAPL/6572/2026	STATE OF ODISHA(VIG.) GOBINDA MAHAKUD VS	SIDHARTHA DAS VS	// BAMBARI /36 /2026 ()	
412	D-ABLAPL/6576/2026	STATE OF ODISHA MANORANJAN PANDA VS	PRADIPTA BEURA VS	// TIGIRIA /289 /2025 ()	
413	D-ABLAPL/6577/2026	STATE OF ODISHA SK MUJAFAR HUSEN AND ANOTHER VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600069
414	D-ABLAPL/6579/2026	State Of Odisha HAREKRUSHNA NAYAK @ HARIA VS	BASANTA KUMAR DAS VS	// RASGOBINDPUR /81 /2025 ()	
415	D-ABLAPL/6580/2026	STATE OF ODISHA DUSASAN BEHERA VS	DEEPAK KUMAR DAS VS	// RAMACHANDI /23 /2026 ()	
416	D-ABLAPL/6582/2026	STATE OF ODISHA SAHILA PARWEEN VS	MD. RIAZ VS	// LALBAG /59 /2026 ()	
417	D-ABLAPL/6586/2026	STATE OF ODISHA SK MUJAFAR HUSEN AND ANOTHER VS	PARTHA SARATHI DAS VS	// // ()	AOD20240000364C202600070
418	D-ABLAPL/6587/2026	State Of Odisha BINAYAK PATRA VS	PRATIK DASH VS	// JAGANNATHA PRASAD /55 /2026 ()	
419	D-ABLAPL/6590/2026	STATE OF ODISHA SUMAN SAMAL VS	AMITAV TRIPATHY VS	// FATEGARH /327 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :27/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/6597/2026	MANOJ GOCCHAYAT VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /115 /2025 () //	
421	D-ABLAPL/6600/2026	MANOJ MAJHI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /15 /2026 () //	
422	D-ABLAPL/6603/2026	BISHIKESHAN SAHOO VS State Of Odisha	HAREKRUSHNA DASH VS	// () //	AOD2024000001C202600034
423	D-ABLAPL/6605/2026	PUSPALATA DAS VS STATE OF ODISHA(VIG.)	MANAS KUMAR CHAND VS	BHUBANESWAR VIGILANCE /1 /2026 () //	
424	D-ABLAPL/6610/2026	JITENDRA SWAIN VS STATE OF ODISHA	DEBASIS MISHRA VS	DASPALLA /45 /2026 () //	
425	D-ABLAPL/6612/2026	JITENDRA PRASAD JENA VS STATE OF ODISHA	SATYABHAMA SETH VS	BHARATPUR PS /264 /2023 () //	
426	D-ABLAPL/6613/2026	SWETA KUMAR JENA VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	PURIGHAT /83 /2026 () //	
427	D-ABLAPL/6614/2026	AJIT KUMAR PATTNAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /67 /2026 () //	
428	D-ABLAPL/6616/2026	SHIBAN KANTI BALA VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	CDA-II /31 /2025 () //	
429	D-ABLAPL/6617/2026	SNIGDHA DAS VS STATE OF ODISHA	TANMAY MISHRA VS	BELPAHAR /170 /2025 () //	
430	D-ABLAPL/6621/2026	DEBASIS SAMANTARAY @ DEBASIS SAMANTARA VS STATE OF ODISHA	HARAPRASAD PANDA VS	//0 () //	
431	D-ABLAPL/6622/2026	SANTOSH KUMAR NAYAK	PRATAP CHANDRA MISHRA	TURUMUNGA /265 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :27/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/6623/2026	DEBASISH BADAJENA	ABHISHEK MOHANTY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/6627/2026	KUNILATA SAHOO	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/6628/2026	KULAMANI MUDULI	Soubhagya Swain	/ /	AOR20220001296C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/6629/2026	MATARAJ NAIK @ OKILA NAIK	SOUMYA RANJAN MOHANTY	KUNDHEIGOLA /63 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/6631/2026	PRAMODA BALA KANTHA	SMRUTI RANJAN RAO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/6632/2026	BENUDHAR SARDAR	PRATAP CHANDRA MISHRA	TURUMUNGA /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/6633/2026	TRINATH BEHERA	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/6634/2026	BIKAS KUMAR SETHY @ LIPUNA SETHY	SAILAZA NANDAN DAS	NIKIRAI /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/6635/2026	DIPU @ DINABANDHU SINGH	SMRUTI RANJAN RAO	BANTALA /73 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/6636/2026	CHANDAN BEHERA	SANJAYA KUMAR DAS	KAMARDA /33 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :27/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OJC/12904/2000 OJC/12904/2000	SATYENDRA NARAYAN MP		2/2026
2	D-EXP/8958/2026 EXP/ /	KABITA DASH MP	RINTU NAYAK	4/2026
3	D-EXP/8958/2026 EXP/ /	KABITA DASH MP	RINTU NAYAK	5/2026
4	D-WPC(OAC)/4328/2015 WPC(OAC)/4328/2015	DINABANDHU MALIK MP		6/2026
5	D-STREV/9157/2026 STREV/ /	M/S. BAIDYANATH INDUSTRIES, KALAHANDI MP	ANANTIK DASH	9/2026
6	D-STREV/9157/2026 STREV/ /	M/S. BAIDYANATH INDUSTRIES, KALAHANDI MP	ANANTIK DASH	10/2026
7	D-CRLLP/6520/2026 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIGILANCE	31/2026
8	D-CMAPL/50796/2025 CMAPL/348/2025	BANAMBAR PANDA MP		55/2026
9	D-CRLMP/4817/2026 CRLMP/ /	SNIGDHA SWAIN MP	SANDIPANI NAYAK	59/2026
10	D-SA/95/1990 SA/95/1990	SK.GUL MD. MP	M/S.P.KAR, D.K.SWAIN, A.K.MOHANTY, M.MOHANTY	59/2026
11	D-JCRLA/1/2021 JCRLA/1/2021	JHASA @ JHASAKETAN ROUT MP	MR.RAMESH AGRAWAL ( AMICUS CURIAE), SAUBHAGYA KETAN NAYAK	61/2026
12	D-JCRLA/78/2019 JCRLA/78/2019	JHASA@JHASAKETAN ROUT MP	MISS.MAHESWATA SAHOO, SAUBHAGYA KETAN NAYAK	62/2026
13	D-JCRLA/12351/2025 JCRLA/43/2025	PANCHUA BEHERA@BHOI MP	ADV.	63/2026
14	D-JCRLA/12351/2025 JCRLA/43/2025	PANCHUA BEHERA@BHOI MP	ADV., ASHOK KUMAR MOHAPATRA	64/2026
15	D-TRP(C)/8956/2026 TRP(C)/ /	BISHNU PRIYA DAS MP	ARJEET MISHRA	65/2026
16	D-TRP(C)/8961/2026 TRP(C)/ /	SUBHASHREE DAS MP	BHIKARI CHARAN PRADHAN	66/2026
17	D-TRP(C)/8993/2026 TRP(C)/ /	REHANA BEGUM MP	MOHAMMED RIAZ	67/2026
18	D-TRP(C)/9097/2026 TRP(C)/ /	GUDLI MISHRA MP	BIJAY KUMAR MISHRA	68/2026
19	D-TRP(C)/9182/2026 TRP(C)/ /	SUNITA BAITHARU MP	SANJIB KUMAR BHANJADEO	69/2026
20	D-LAA/8934/2026 LAA/ /	SPL LAO TALCHER BIMLAGARH NEW BGS MP	SABLIKANKRANONCHATTALAKHARG.A	71/2026
21	D-LAA/8934/2026 LAA/ /	SPL LAO TALCHER BIMLAGARH NEW BGS MP	SABLIKANKRANONCHATTALAKHARG.A	72/2026
22	D-LAA/8934/2026 LAA/ /	SPL LAO TALCHER BIMLAGARH NEW BGS MP	SABLIKANKRANONCHATTALAKHARG.A	73/2026
23	D-RPFAM/7057/2025 RPFAM/68/2025	MANORAMA SAHOO MP	RABINDRA NATH BARIK	97/2026
24	D-RVWPET/9031/2026 RVWPET/ /	DILLIP KUMAR RAY MP	GANESH PRASAD SAMAL	102/2026
25	D-RVWPET/9076/2026 RVWPET/ /	DIRECTOR OF ODISHA STATE CHILD PROTECTION SOCIETY MP	TEJESH CHANDRA BEHURA,A.G.A	103/2026
26	D-RVWPET/9076/2026	DIRECTOR OF ODISHA STATE CHILD PROTECTION SOCIETY	TEJESH CHANDRA BEHURA,A.G.A	

	RVWPET/ /	MP		104/2026
27	D-MATA/7758/2026	BOINA AYYAPPA	SANGRAM KESHARI ROUT	
	MATA/ /	MP		133/2026
28	D-MATA/9068/2026	RAMESH CHANDRA KANHAR	PRAHALLADA SAHU	
	MATA/ /	MP		134/2026
29	D-MATA/9068/2026	RAMESH CHANDRA KANHAR	PRAHALLADA SAHU	
	MATA/ /	MP		135/2026
30	D-CONTC/5490/2025	RANJIT KUMAR DAS		
	CONTC/739/2025	MP		146/2026
31	D-CONTC/9007/2026	MANOJ KUMAR SUNANI @ MANOJ SUNANI	MDV.	
	CONTC/ /	MP		147/2026
32	D-BLAPL/37578/2025	ANANTA KACHIM	DIPTI RANJAN BHOKTA	
	BLAPL/12900/2025	MP		156/2026
33	D-BLAPL/24013/2025	SK. ABBASH		
	BLAPL/8378/2025	MP		157/2026
34	D-BLAPL/22781/2024	PRASANTA KUMAR MOHANTY	PRAPATI JATI	
	BLAPL/7721/2024	MP		158/2026
35	D-BLAPL/28492/2025	VIRENDRA YADAV		
	BLAPL/9964/2025	MP		159/2026
36	D-FAO/384/2009	REG.DIR.E.S.I.CORP.	M/S.PURNENDU PR.RAY, AMARENDRA PRASDA RAY	
	FAO/384/2009	MP		162/2026
37	D-FAO/528/2020	NAMITA SWAIN		
	FAO/528/2020	MP		163/2026
38	D-FAO/4006/2026	ORIENTAL INSURANCE CO. LTD., BALASORE	OREYAN BEHARI DAS	
	FAO/91/2026	MP		164/2026
39	D-FAO/9155/2026	DURGI ORAON	KARUNAKAR DAS	
	FAO/ /	MP		165/2026
40	D-CRLREV/6481/2026	PANCHU MOHAPATRA	LINGARAJ MOHANTY	
	CRLREV/176/2026	MP		284/2026
41	D-CRLREV/6511/2026	RAMACHANDRA SWAIN	PRAMOD KUMAR ROUT	
	CRLREV/ /	MP		285/2026
42	D-CRLREV/6511/2026	RAMACHANDRA SWAIN	PRAMOD KUMAR ROUT	
	CRLREV/ /	MP		286/2026
43	D-CRLREV/26415/2025	OM SAINATH CARRIERS, ROURKELA	PRAFULLA KUMAR KAR	
	CRLREV/656/2025	MP		287/2026
44	D-CRLREV/26415/2025	OM SAINATH CARRIERS, ROURKELA	PRAFULLA KUMAR KAR	
	CRLREV/656/2025	MP		288/2026
45	D-CRLREV/26415/2025	OM SAINATH CARRIERS, ROURKELA	PRAFULLA KUMAR KAR	
	CRLREV/656/2025	MP		289/2026
46	D-ABLAPL/2327/2026	MANORANJAN BHOI		
	ABLAPL/962/2026	MP		346/2026
47	D-ABLAPL/3099/2026	MAMATAMAYEE BEHERA		
	ABLAPL/1393/2026	MP		347/2026
48	D-ABLAPL/2509/2026	TUBULU @ SUBHAM SWAIN	SWAGAT KUMAR SAHU	
	ABLAPL/1169/2026	MP		348/2026
49	D-ABLAPL/146/2026	SWORNA SAHU @ SWARNA LATA SAHU		
	ABLAPL/144/2026	MP		349/2026
50	D-ABLAPL/160/2026	LUSI SAHU @ MALATI SAHU		
	ABLAPL/165/2026	MP		350/2026
51	D-ABLAPL/157/2026	SOBHA SAHU @ SOUBHAGINI SAHU		
	ABLAPL/146/2026	MP		351/2026
52	D-ABLAPL/833/2026	SOUMYA RANJAN DASH @ BUBUNU		
	ABLAPL/452/2026	MP		352/2026
53	D-ABLAPL/40131/2025	JAYANARAYAN BEHERA		
	ABLAPL/221/2026	MP		353/2026
54	D-ABLAPL/5922/2026	RAGHUNATH MANGARAJ @ BALA	SANTOSH CHANDRA ATABUDHI	
	ABLAPL/2477/2026	MP		354/2026
55	D-RSA/43807/2024	GANESH BEHURIA	DWARIKA PRASAD MOHANTY	
	RSA/367/2024	MP		370/2026
56	D-RSA/31731/2025	GURU DALEI	MAMATA MISHRA	
	RSA/441/2025	MP		371/2026
57	D-RSA/18019/2025	LALIT MOHAN SINGH	ANANTA NARAYAN PATTANAYAK	
	RSA/292/2025	MP		372/2026

58	D-RSA/282/2023 RSA/282/2023	SUKANTI SAHU MP	SUBHRANSU BHUSAN MOHANTY, SASHIBHUSAN DAS	373/2026
59	D-RSA/37127/2025 RSA/459/2025	SATYABADI SADANGI MP	BASUDEV MISHRA	374/2026
60	D-CMP/24604/2024 CMP/618/2024	BISHAKHA NAIK MP	SURYAKANTA DASH	437/2026
61	D-CMP/8929/2026 CMP/ /	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	438/2026
62	D-CMP/9037/2026 CMP/ /	BAIDHAR SINGH MP	NARAYAN PRASAD PARIJA	439/2026
63	D-CMP/30393/2024 CMP/775/2024	RASBIHARI PRADHAN MP	BIBEKANANDA BHUYAN	440/2026
64	D-CMP/3861/2026 CMP/ /	MD. AZIMUZ ZAMAN MP	PRAMOD KUMAR PADHEE	441/2026
65	D-CMP/32996/2025 CMP/1307/2025	SATYABATI PRADHAN MP	JAGAJIBAN PRADHAN	442/2026
66	D-CMP/38298/2025 CMP/1505/2025	SUNI BEHERA MP	SAMARENDRA SWAIN	444/2026
67	D-CMP/9105/2026 CMP/ /	MANTU BAIRAGI MP	TUKUNA KUMAR MISHRA	445/2026
68	D-CMP/9116/2026 CMP/ /	SHISIR KUMAR PRADHAN MP	PRAVAT RANJAN SUTAR	446/2026
69	D-CMP/9151/2026 CMP/ /	KRUSHNA CHANDRA BEHERA MP	DEBASIS MISHRA	447/2026
70	D-CMP/9078/2026 CMP/ /	PRAMOD KUMAR PATRA MP	SIDDHANT SARANGI	448/2026
71	D-CMP/9167/2026 CMP/ /	DIPTIMAYEE SAHOO MP	DWARIKA PRASAD MOHANTY	449/2026
72	D-CMP/9169/2026 CMP/ /	KAMALAKANTA DAKHINRAY MP	SASANKA SEKHAR SATAPATHY	450/2026
73	D-CMP/9187/2026 CMP/ /	SRIYA THAKUR MP	PADMANAV CHOUDHURY	451/2026
74	D-CMP/9187/2026 CMP/ /	SRIYA THAKUR MP	PADMANAV CHOUDHURY	452/2026
75	D-MACA/8953/2026 MACA/ /	PUJA@PRANGYA PARAMITA@PRANGYA MP	PARDESH KUMAR MISHRA	526/2026
76	D-MACA/7038/2026 MACA/ /	M/S. NATIONAL INSURANCE CO.LTD.,CUTTACK MP	PRANJAN NIDHI MISHRA	527/2026
77	D-MACA/310/2025 MACA/140/2025	THE DIVISIONAL MANAGER , M/S. ORIENTAL INSURANCE COMPANY LTD,CUTTACK MP	CHITTA RANJAN PATNAIK	528/2026
78	D-MACA/9026/2026 MACA/ /	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO.LTD,CUTTACK MP	PRANJAN NIDHI MISHRA	529/2026
79	D-MACA/9026/2026 MACA/ /	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO.LTD,CUTTACK MP	PRANJAN NIDHI MISHRA	530/2026
80	D-CRLMC/5187/2026 CRLMC/598/2026	SUMANTA KUMAR NAYAK MP	DEVI PRASAD DASH	619/2026
81	D-CRLMC/1190/2026 CRLMC/ /	M/S. SAHU TRADERS MP	CHITTA RANJAN PATNAIK	620/2026
82	D-CRLMC/6477/2026 CRLMC/ /	SANJAY KUMAR GIRI MP	APARESH BHOI	621/2026
83	D-CRLMC/6509/2026 CRLMC/ /	BIPIN BIHARI BEDBAK MP	SAROJ KUMAR PADHI	622/2026
84	D-CRLMC/5851/2026 CRLMC/674/2026	NAKULA MUDULI MP	DEVASHIS PANDA	623/2026
85	D-CRLMC/6525/2026 CRLMC/ /	RANKANIDHI PARIDA MP	SK. ZAFARULLA	624/2026
86	D-CRLMC/6537/2026 CRLMC/ /	SAROJA KANTA BEHERA MP	PRATIK NAYAK	625/2026
87	D-CRLMC/6567/2026 CRLMC/ /	YUSUF ALLI KHAN MP	ASHOK KUMAR SARANGI	626/2026
88	D-CRLMC/5367/2026 CRLMC/ /	PRABODHA KUMAR DAS @ PRABODH KUMAR DAS MP	CHITTA RANJAN MAHAPATRA	627/2026
89	D-CRLMC/6583/2026	AGNIMITRA SEN	SANTOSH KUMAR NANDA	

	CRLMC/ /	MP		628/2026
90	D-CRLMC/6620/2026	BISWAJYOTI DAS	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		629/2026
91	D-CRLMC/6624/2026	ANNAPURNA MAHAPATRA@ANNAPURNA	SOMNATH MISHRA	
	CRLMC/ /	MP		630/2026
92	D-CRLMC/6637/2026	SK.MOHAMMAD ALENOR @ MAHAMMAD	PRANOBASH	
	CRLMC/ /	MP		631/2026
93	D-CRLA/3962/2025	BHIMASEN HARIJAN	RABINDRA NATH PRUSTY, BIJAYA KUMAR BEHERA	
	CRLA/231/2025	MP		656/2026
94	D-CRLA/6483/2026	SURESH CHANDRA DAS	DEBA PRASAD DAS	
	CRLA/ /	MP		657/2026
95	D-CRLA/6483/2026	SURESH CHANDRA DAS	DEBA PRASAD DAS	
	CRLA/ /	MP		658/2026
96	D-CRLA/5585/2026	RANJIT KUMAR BARIK	PRASANTA KUMAR ROUSTRAY	
	CRLA/ /	MP		659/2026
97	D-CRLA/672/2014	BICHHUATI@MANOJ KU.S	M/S. U.R.JENA, M/S.CHITTARANJAN SAHU, PRAMOD KU. MISHRA	
	CRLA/672/2014	MP		660/2026
98	D-CRLA/6609/2026	TULU GIRIDHARI NAYAK	ASHOK KUMAR BEEHRA	
	CRLA/ /	MP		661/2026
99	D-CRLA/6609/2026	TULU GIRIDHARI NAYAK	ASHOK KUMAR BEEHRA	
	CRLA/ /	MP		662/2026
100	D-WA/8923/2026	STATE OF ODISHA	MANASH RANJAN MOHANTY,A.G.A	
	WA/ /	MP		920/2026
101	D-WA/8923/2026	STATE OF ODISHA	MANASH RANJAN MOHANTY,A.G.A	
	WA/ /	MP		921/2026
102	D-WA/8970/2026	CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE	BANDEBHENDRA DASH	
	WA/ /	MP		922/2026
103	D-WA/8981/2026	CHIEF EXECUTIVE OFFICER, TPNODL, JAMSHEDPUR	BIBANBHENDRA DASH	
	WA/ /	MP		923/2026
104	D-WA/8986/2026	CHIEF EXECUTIVE OFFICER, TPNODL, JAMSHEDPUR	BIBANBHENDRA DASH	
	WA/ /	MP		924/2026
105	D-WA/8952/2026	COLLECTOR AND DISTRICT MAGISTRATE, BBSR	DEBMSINIRMAK NUTKA	
	WA/ /	MP		925/2026
106	D-WA/8952/2026	COLLECTOR AND DISTRICT MAGISTRATE, BBSR	DEBMSINIRMAK NUTKA	
	WA/ /	MP		926/2026
107	D-WA/8957/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		927/2026
108	D-WA/8957/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		928/2026
109	D-WA/8957/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		929/2026
110	D-WA/745/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	WA/ /	MP		930/2026
111	D-WA/745/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	WA/ /	MP		931/2026
112	D-WA/9044/2026	STATE OF ODISHA	BISWABARA DASH,A.S.C	
	WA/ /	MP		932/2026
113	D-WA/9044/2026	STATE OF ODISHA	BISWABARA DASH,A.S.C	
	WA/ /	MP		933/2026
114	D-WA/9091/2026	SUNDARAM FINANCE LTD., CHENNAI	NIRANJAN LENKA	
	WA/ /	MP		934/2026
115	D-WA/9142/2026	MANAGING DIRECTOR, ODISHA STATE ROAD TRANSPORT CORPORATION (OSRTC), BBSR	ADITYAN BORTHY	
	WA/ /	MP		935/2026
116	D-WA/9147/2026	HEMANTA KUMAR SARANGI	KUNAL KUMAR SWAIN	
	WA/ /	MP		936/2026
117	D-WP(C)/8947/2026	SURAJ @ SURAJ KUMAR NAYAK	SUSANTA KUMAR BARAL	
	WP(C)/6712/2026	MP		4182/2026
118	D-WP(C)/31210/2023	JAGMOHAN NAYAK	RAMA KRISHNA BISOI	
	WP(C)/31210/2023	MP		4183/2026
119	D-WP(C)/8960/2026	PRADIP KUMAR SAHU	DURGA PRASAD JENA	
	WP(C)/ /	MP		4184/2026
120	D-WP(C)/52360/2024	KANHU SINGH	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/32113/2024	MP		4185/2026

121	D-WP(C)/8963/2026 WP(C)/6711/2026	M/S BHARAT MOTORS LTD, KHURDA MP	SOUMYA RANJAN MOHANTY	4186/2026
122	D-WP(C)/8966/2026 WP(C)/ /	BIDULATA SENAPATI MP	SUMIT LAL	4187/2026
123	D-WP(C)/8967/2026 WP(C)/6758/2026	TRILOCHAN BISWAL MP	ARIJEET MISHRA	4188/2026
124	D-WP(C)/1714/2025 WP(C)/1588/2025	PRADIPTA KUMAR PARIDA MP	SWAPNA KUMAR OJHA	4189/2026
125	D-WP(C)/8972/2026 WP(C)/ /	M/S ESMART ENERGY SOLUTION LIMITED, KHURDA MP	DEBIPANDA	4190/2026
126	D-WP(C)/8973/2026 WP(C)/ /	NRUSINGHA CHARAN TRIPATHY MP	BHABANI SHANKAR RAYAGURU	4191/2026
127	D-WP(C)/8975/2026 WP(C)/ /	BRAJENDRA KUMAR TRIPATHY MP	BHABANI SHANKAR RAYAGURU	4192/2026
128	D-WP(C)/8974/2026 WP(C)/ /	JADUNATH MUNDA MP	BHABANI SHANKAR RAYAGURU	4193/2026
129	D-WP(C)/8977/2026 WP(C)/ /	DEVID BASANT KUMAR LAKRA MP	BHABANI SHANKAR RAYAGURU	4195/2026
130	D-WP(C)/33130/2025 WP(C)/23453/2025	AMAR MOHAPATRA MP		4196/2026
131	D-WP(C)/8979/2026 WP(C)/ /	M/S MAHESWAR NAHAK, GANJAM MP	MANOJ KUMAR MOHANTY (2)	4197/2026
132	D-WP(C)/8978/2026 WP(C)/ /	ARBIN TIGGA MP	BHABANI SHANKAR RAYAGURU	4198/2026
133	D-WP(C)/8982/2026 WP(C)/ /	RAMESH CHANDRA MOHANTY MP	SUBHA KUMAR MISHRA	4199/2026
134	D-WP(C)/8983/2026 WP(C)/ /	SIBA NARAYAN BISOYI MP	BHABANI SHANKAR RAYAGURU	4200/2026
135	D-WP(C)/8985/2026 WP(C)/ /	SHIV PARIVAR SELF HELP GROUP, SUNDARGARH MP	ABHIRAM NAYAK	4201/2026
136	D-WP(C)/4962/2025 WP(C)/3749/2025	ASHOK KUMAR NAYAK MP	JAYANT KUMAR RATH	4202/2026
137	D-WP(C)/50466/2024 WP(C)/30621/2024	BIBEKANANDA MOHANTY MP		4203/2026
138	D-WP(C)/8989/2026 WP(C)/ /	SIDHIBINAYAK COLLEGE OF EDUCATION, SUNDARGARH MP	SUNIL KUMAR	4204/2026
139	D-WP(C)/8990/2026 WP(C)/ /	SANDHYA SERVICE CENTER, SUNDARGARH MP	ABHISWAJIT NAYAK	4205/2026
140	D-WP(C)/8994/2026 WP(C)/ /	BRAJABANDHU MARTHA MP	RAMDAS ACHARY	4206/2026
141	D-WP(C)/36914/2021 WP(C)/36914/2021	SURESH CHANDRA SATAPATHY MP		4207/2026
142	D-WP(C)/8995/2026 WP(C)/ /	HARIBANDHU PRADHAN MP	RAMDAS ACHARY	4208/2026
143	D-WP(C)/30133/2025 WP(C)/21421/2025	JYOTINDRA KUMAR MISHRA MP	SUMIT KUMAR MOHANTY	4209/2026
144	D-WP(C)/8997/2026 WP(C)/ /	HARA PRASAD SWAIN MP	TUSAR KUMAR MISHRA	4210/2026
145	D-WP(C)/9001/2026 WP(C)/6723/2026	TUNA BAHADUR LAMA MP	PRAJNA SARITA MOHANTY	4211/2026
146	D-WP(C)/7301/2026 WP(C)/5652/2026	BINOD KUMAR SAHOO MP		4212/2026
147	D-WP(C)/41199/2025 WP(C)/28990/2025	RAMESH CHANDRA PANDA MP	PRAMOD KUMAR ROUT	4213/2026
148	D-WP(C)/9009/2026 WP(C)/ /	SUSMITA MOHANTY MP	BHABANI SANKAR PRADHAN	4214/2026
149	D-WP(C)/8272/2026 WP(C)/ /	AMARENDRA DAS MP	HIMANSU BHUSAN SUTAR	4215/2026
150	D-WP(C)/7067/2026 WP(C)/5917/2026	COASTAL BREWERIES PRIVATE LTD, BHUBANESWAR MP	ABHINAV KUMAR BARIK	4216/2026
151	D-WP(C)/7062/2026 WP(C)/5914/2026	COASTAL BREWERIES PRIVATE LTD, BHUBANESWAR MP	ABHINAV KUMAR BARIK	4217/2026
152	D-WP(C)/9020/2026	RANJITA MANJARI BISSOYI	RAJIB LOCHAN PATTNAIK	

	WP(C)/ /	MP		4218/2026
153	D-WP(C)/54187/2025 WP(C)/37521/2025	DIPIKA SUBHADARSHINI JENA MP	KRISHNA CHANDRA SAHU	4219/2026
154	D-WP(C)/9022/2026 WP(C)/ /	GANESH CHANDRA BARIK MP	NISHIKANTA MISHRA	4220/2026
155	D-WP(C)/9025/2026 WP(C)/ /	DEBARCHAN NAIK MP	JANARDAN NAIK	4221/2026
156	D-WP(C)/9028/2026 WP(C)/ /	PUSPANJALI SAMAL @ PARIDA MP	UPENDRA KUMAR SAMAL	4222/2026
157	D-WP(C)/9034/2026 WP(C)/ /	ABHAYA KUMAR SATAPATHY MP	AKSHAYA KUMAR PANDEY	4223/2026
158	D-WP(C)/9033/2026 WP(C)/ /	NIRAKAR PATEL MP	AKSHAYA KUMAR PANDEY	4224/2026
159	D-WP(C)/9036/2026 WP(C)/ /	USTAKIA PRADHAN MP	SUSANTA KUMAR LENKA	4225/2026
160	D-WP(C)/9045/2026 WP(C)/ /	SANJAY KUMAR SINGH MP	BRAJA MOHAN SARANGI	4226/2026
161	D-WP(C)/9051/2026 WP(C)/ /	RABINDRA MOHANTY MP	TUSAR KUMAR MISHRA	4227/2026
162	D-WP(C)/9051/2026 WP(C)/ /	RABINDRA MOHANTY MP	TUSAR KUMAR MISHRA	4228/2026
163	D-WP(C)/9052/2026 WP(C)/ /	MANGALA PRASANNA NAYAK MP	ITISHREE TRIPATHY	4229/2026
164	D-WP(C)/9057/2026 WP(C)/ /	M/S. SIBA PRASAD PARIDA, CHARIGOAN, <del>KENDRAPALLE</del> MP	<del>KENDRAPALLE</del>	4230/2026
165	D-WP(C)/9060/2026 WP(C)/ /	DAYAVIHAR JUNIOR COLLEGE, PURI MP	PRAKASH KUMAR JENA	4231/2026
166	D-WP(C)/9062/2026 WP(C)/ /	BIJAYA KUMAR SAHOO MP	SUBHADUTTA ROUSTRAY	4232/2026
167	D-WP(C)/9050/2026 WP(C)/ /	ANUP KUMAR RATH MP	ACHYUTANANDA PATTANAIK	4233/2026
168	D-WP(C)/9064/2026 WP(C)/ /	PRASANT KUMAR PANIGRAHY MP	SUBHADUTTA ROUSTRAY	4234/2026
169	D-WP(C)/32712/2023 WP(C)/32712/2023	PANALAL NAIK MP	GOKULANANDA SAHU	4235/2026
170	D-WP(C)/9067/2026 WP(C)/ /	GANANATH KISHAN MP	BHABANI SHANKAR RAYAGURU	4236/2026
171	D-WP(C)/9066/2026 WP(C)/ /	SATYANARAYAN NAHAK MP	SUBHADUTTA ROUSTRAY	4237/2026
172	D-WP(C)/9070/2026 WP(C)/ /	MADAN MOHAN MOHAPATRA MP	BHABANI SHANKAR RAYAGURU	4238/2026
173	D-WP(C)/50045/2025 WP(C)/36308/2025	SK NEZAT MP	AKSHAYA KUMAR SAHOO	4239/2026
174	D-WP(C)/9072/2026 WP(C)/ /	TAPAN KUMAR SAHU MP	BHABANI SHANKAR RAYAGURU	4240/2026
175	D-WP(C)/9071/2026 WP(C)/ /	BHARATA MAHAPATRA MP	SUBHADUTTA ROUSTRAY	4241/2026
176	D-WP(C)/9053/2026 WP(C)/ /	BASUDEV BARIK MP	KRISHNA CHANDRA SAHU	4242/2026
177	D-WP(C)/9074/2026 WP(C)/ /	RAGHUNATH KHATUA MP	BHABANI SHANKAR RAYAGURU	4243/2026
178	D-WP(C)/9081/2026 WP(C)/ /	SUJATA MOHAPATRA MP	BIDESH RANJAN BEHERA	4244/2026
179	D-WP(C)/9082/2026 WP(C)/ /	M/S STEEL AUTHORITY OF INDIA LTD, ROANES, WEST BENGAL MP	ANANTA SUREN PALAN SUNDARGARH	4245/2026
180	D-WP(C)/55540/2025 WP(C)/6651/2026	SATYANARAYAN DAS MP	SOUMYA RANJAN MOHANTY	4246/2026
181	D-WP(C)/9087/2026 WP(C)/ /	SANTOSHINI DASH MP	DR. BINODA KUMAR MISHRA	4247/2026
182	D-WP(C)/40809/2025 WP(C)/30550/2025	SRI GAURANGA MAHAPRABHU BIJE, RAMGARH, CUTTACK MP		4248/2026
183	D-WP(C)/6885/2026 WP(C)/5781/2026	SNEHALATA KHUNTIA MP		4249/2026

184	D-WP(C)/9092/2026 WP(C)/ /	NIKHIL ASSOCIATES, BERHAMPUR, GANJAM MP	SOMUTAM KUMAR ACHARYA	4250/2026
185	D-WP(C)/9079/2026 WP(C)/ /	MAHENDRA PRASAD MP	ASHOK KUMAR SAHOO	4251/2026
186	D-WP(C)/9109/2026 WP(C)/ /	M/S. TILAK CHAND AGARWAL, BOLANGIR MP	NIRMAL CHANDRA MOHANTY	4252/2026
187	D-WP(C)/4778/2026 WP(C)/4098/2026	PANDAB JENA MP		4253/2026
188	D-WP(C)/9110/2026 WP(C)/ /	BINAPANI SAHOO MP	SATYA RANJAN MULIA	4254/2026
189	D-WP(C)/9112/2026 WP(C)/ /	AMIT SINGHAL MP	JAGDISH BISWAL	4255/2026
190	D-WP(C)/9114/2026 WP(C)/ /	TRILOCHANA JENA MP	RABI NARAYAN PANDA	4256/2026
191	D-WP(C)/9117/2026 WP(C)/ /	MADHUMITA PANIGRAHI MP	SUBHADUTTA ROUSTRAY	4257/2026
192	D-WP(C)/44062/2025 WP(C)/30530/2025	ASHOK KUMAR BEHERA MP	AMITABH MISHRA	4258/2026
193	D-WP(C)/9100/2026 WP(C)/ /	PRADIP KUMAR PATEL MP	SIDDHANT SARANGI	4259/2026
194	D-WP(C)/53641/2025 WP(C)/37309/2025	DIBYANSH SAHU MP	KUNAL KUMAR SWAIN	4260/2026
195	D-WP(C)/9123/2026 WP(C)/ /	KAMALINI PANIGRAHI MP	SUBHADUTTA ROUSTRAY	4261/2026
196	D-WP(C)/48082/2025 WP(C)/33925/2025	UNION OF INDIA MP	PRASANNA KUMAR PARHI, MILLON KUMAR, CGC	4262/2026
197	D-WP(C)/9126/2026 WP(C)/ /	MADHUSMITA DAS MP	SUBHADUTTA ROUSTRAY	4263/2026
198	D-WP(C)/9128/2026 WP(C)/ /	CUTTACK CLUB LTD, CUTTACK MP	SATYA SUNDAR KANUNGO	4264/2026
199	D-WP(C)/9130/2026 WP(C)/ /	SMITA RANI GURU MP	SUBHADUTTA ROUSTRAY	4265/2026
200	D-WP(C)/36768/2023 WP(C)/36768/2023	ARUN KUMAR MANDAL MP		4266/2026
201	D-WP(C)/2609/2026 WP(C)/2475/2026	MAYADHAR ROUT MP	SUBHADUTTA ROUSTRAY	4267/2026
202	D-WP(C)/9134/2026 WP(C)/ /	KARTIK BARIK MP	SANKET KANUNGO	4268/2026
203	D-WP(C)/9135/2026 WP(C)/ /	SATAR KHAN MP	GYANA RANJAN MAHAPATRA	4269/2026
204	D-WP(C)/9136/2026 WP(C)/ /	JYOTIPRAVA SAHU MP	SUBHADUTTA ROUSTRAY	4270/2026
205	D-WP(C)/9139/2026 WP(C)/ /	PREMALATA NAYAK MP	SUBHADUTTA ROUSTRAY	4271/2026
206	D-WP(C)/9138/2026 WP(C)/ /	AKSHYA KUMAR BEHERA MP	BHARAT BHUSAN ROUSTRAY	4272/2026
207	D-WP(C)/9143/2026 WP(C)/ /	IPSITA PRAMANIK MP	SUBHADUTTA ROUSTRAY	4273/2026
208	D-WP(C)/8533/2026 WP(C)/ /	BABURAM SWAIN MP	ALOK KUMAR PANDA	4274/2026
209	D-WP(C)/9144/2026 WP(C)/ /	PINKI THAKUR MP	SUBHADUTTA ROUSTRAY	4275/2026
210	D-WP(C)/9146/2026 WP(C)/ /	PRADOSH KUMAR MAHARANA MP	ASHOK KUMAR BEHERA	4276/2026
211	D-WP(C)/9141/2026 WP(C)/ /	UNION OF INDIA MP	SUDHIR KUMAR PATRA, S.C	4277/2026
212	D-WP(C)/9141/2026 WP(C)/ /	UNION OF INDIA MP	SUDHIR KUMAR PATRA, S.C	4278/2026
213	D-WP(C)/9149/2026 WP(C)/ /	M/S. BIBHUDATTA SAHOO, BHUBANESWAR MP	ARJITTA RANAJAN DAS	4279/2026
214	D-WP(C)/9152/2026 WP(C)/ /	SASMITA RANI DALAI MP	SUBHADUTTA ROUSTRAY	4280/2026
215	D-WP(C)/9154/2026	SURESH KUMAR SETHI	LAXMIDHAR PANGARI	

	WP(C)/ /	MP		4281/2026
216	D-WP(C)/9161/2026	SUDIPTA KUMAR MISHRA	BIDYALOK MOHAPATRA	
	WP(C)/ /	MP		4282/2026
217	D-WP(C)/9174/2026	MINARANI JENA	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		4283/2026
218	D-WP(C)/9178/2026	KRUPASINDHU GOCHHAYAT	ALOK KUMAR DAS	
	WP(C)/ /	MP		4284/2026
219	D-WP(C)/9181/2026	DEBABRATA BEHERA	TANMAY MISHRA	
	WP(C)/ /	MP		4285/2026
220	D-WP(C)/9185/2026	MAKAR ROUT	ALOK KUMAR DAS	
	WP(C)/ /	MP		4286/2026
221	D-WP(C)/9184/2026	M/S KALINGA TRADER, GANJAM	PRANAYA SAHOO	
	WP(C)/ /	MP		4287/2026
222	D-WP(C)/9190/2026	PRAKASH KUMAR PARIDA	SASANKA SEKHAR SATAPATHY	
	WP(C)/ /	MP		4288/2026
223	D-WP(C)/9188/2026	RAJENDRA KUMAR SAHOO	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		4289/2026
224	D-WP(C)/9195/2026	SRI SRI GOPAL KRUSHNA RAMALILA SAMAL	MULI KUMAR MAHARANA	
	WP(C)/ /	MP		4290/2026
225	D-WP(C)/9198/2026	M/S. KRISHNA PROPERTIES DEVELOPERS	<del>ENGARFI, SARANGI</del>	
	WP(C)/ /	MP		4291/2026
226	D-WP(C)/9201/2026	KULAMANI JANI	DHANANJAYA MUND	
	WP(C)/ /	MP		4292/2026
227	D-WP(C)/9202/2026	BADHA HANSDAH	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		4293/2026
228	D-WP(C)/9192/2026	NATIONAL INSURANCE COMPANY LTD	JYOTI RANJAN DEO	
	WP(C)/ /	MP		4294/2026
229	D-WP(C)/9204/2026	KUNJA BIHARI PRADHAN	ABHILASH MISHRA	
	WP(C)/ /	MP		4295/2026
230	D-WP(C)/9207/2026	AJAY KUMAR NAYAK	ABHILASH MISHRA	
	WP(C)/ /	MP		4296/2026
231	D-WP(C)/9209/2026	PRATIMA GOCHHAYAT	ALOK KUMAR DAS	
	WP(C)/ /	MP		4297/2026